

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 16 of 2015

Dated: 15th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Green Energy Association
Versus**

...Appellant(s)

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tabrez Malawat

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

Mr. G. Umapathy
Mr. Manoj Dubey for R.2

ORDER

Learned counsel for the appellant seeks a week's time to respond to the submissions filed by Respondent No.2. He may file his response on or before 23.03.2016 after serving copy on the other side.

List the matter on **21.04.2016**.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**